

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO.2104

TO BE ANSWERED ON FRIDAY THE 28TH JULY, 2017
SHRAVANA 6, 1939 (SAKA)

GST EXEMPTION TO TIRUPATI TEMPLE

2104. SHRI M. RAJA MOHAN REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has identified some religious places including the Balaji Tirupati Temple of Andhra Pradesh, which were earlier enjoyed exemption from paying any tax and are now covered under GST to pay taxes; and
(b) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a): No, Sir. No distinction has been made in GST with respect to any religion or any particular religious place.

(b): Does not arise in view of (a) above.
